

IN THE NATIONAL GREEN TRIBUNAL AT NEW DELHI

OA/395/2022

IN THE MATTER OF:

Dr. Gaurav Aggarwal

...Applicant

Versus

Central Pollution Control Board & Ors.

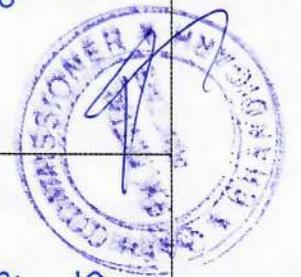
...Respondents

N.D.O.H.: 29.07.2022

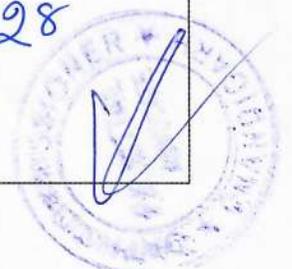
INDEX

Sr. No.	Particulars	Pages
1.	Short Affidavit on behalf of Chandigarh Pollution Control Committee.	1 - 11
2.	ANNEXURE R-1 A true copy of the authorization dated 08.02.2017	12.
3.	ANNEXURE R-2 A true copy of the latest action plan sent vide letter dated 26.07.2022	13 - 15
4.	ANNEXURE R-3 A true copy of the letter dated 02.06.2022 bearing MEMO no. 1605-A	16 - 17
5.	ANNEXURE R-4 A true copy of the letter dated 02.06.2022 bearing MEMO no. 1605-B	18 - 19
6.	ANNEXURE R-5	


CHANDIGARH POLLUTION CONTROL COMMITTEE
PARIVAHAN BHAVAN, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019



	A true copy of the letter dated 02.06.2022 bearing MEMO no. 1605-C	20-21
7.	ANNEXURE R-6 A true copy of the letter dated 09.06.2022 bearing MEMO no. 1764	22
8.	ANNEXURE R-7 A true copy of the letter dated 17.06.2022 bearing MEMO no. 1838	23
9.	ANNEXURE R-8 A true copy of the letter dated 17.06.2022 bearing MEMO no. 1839	24
10.	ANNEXURE R-9 A true copy of the letter dated 24.02.2021 by CPCC to M.C. Chandigarh	25
11.	ANNEXURE R-10 A true copy of the letter dated 01.04.2021 by CPCC to M.C. Chandigarh	26
12.	<u>ANNEXURE R-11</u> A true copy of the letter dated 09.04.2021 by M.C. Chandigarh to CPCC	27
13.	<u>ANNEXURE R-12</u> A true copy of the letter dated 18.05.2022 by CPCC to M.C. Chandigarh	28



Anil Kumar
Anil Kumar

Junior Scientific Assistant
CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAWAN, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019

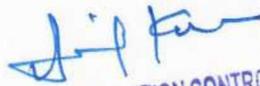
Chandigarh Pollution Control Committee

THROUGH COUNSEL


(**Shubham Bhalla**)

Advocate for the Respondent No³
206 C K Daphtary Chamber
Supreme Court of India
Tilak Lane, New Delhi-110001
Email:-shubhambhalla@hotmail.com
Mb. No. 09654427273

PLACE:
DATE: 26.07.2022


CHANDIGARH POLLUTION CONTROL COMMITTEE
PARVATI MARG, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019



IN THE NATIONAL GREEN TRIBUNAL AT NEW DELHI

OA/395/2022

IN THE MATTER OF:

Dr. Gaurav Aggarwal

...Applicant

Versus

Central Pollution Control Board & Ors.

...Respondents

SHORT REPLY BY WAY OF AFFIDAVIT ON BEHALF OF

CHANDIGARH POLLUTION CONTROL COMMITTEE

I, Anil Kumar, Junior Scientific Assistant, Chandigarh Pollution Control Committee, do hereby solemnly affirm and state on oath as under:-

1. That I, Anil Kumar, Junior Scientific Assistant, Chandigarh Pollution Control Committee, and duly authorised by the Chandigarh Pollution Control Committee vide meeting dt. 08.02.2017 to file the present short affidavit. I am filing this affidavit in terms of order of this Hon'ble Tribunal dated 27th May, 2022 on behalf of the Respondent no.3 Chandigarh Pollution Control Committee (CPCC) and am conversant with the facts of the case. As such I am competent to swear this affidavit. A true copy of the authorisation dated 08.02.2017 is annexed herewith as **ANNEXURE R-1**.

AK
 CHANDIGARH POLLUTION CONTROL COMMITTEE
 PARYAVARAN BHAVAN, MAHATMA MARG,
 SECTOR 19-B CHANDIGARH



2. That the Hon'ble National Green Tribunal, New Delhi has passed an interim order on 27th May, 2022 in the above mentioned case and said order is reproduced below:-

"6. Let notices be issued to respondents requiring them to file replies specifically responding to all material averments made in the application within one months. Respondents No. 3 & 4 shall in particular mention all relevant details of steps taken by them for compliance with the environmental norms, rules and regulations in collection and disposal of solid waste and related management and particularly with the directions given vide orders dated 26.03.2019 and 10.01.2020 passed by this Tribunal in O.A No. 606/2018 titled as In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues."

3. That the following short reply is by way of status report is submitted, on the basis of the information provided by the Municipal Corporation, Chandigarh as under :-

- i. That the issue in the present case is regarding alleged violation of Solid Waste Management Rules, 2016, issues involving dumping ground in Chandigarh and the compliance of the orders dated 26.03.2019 and 10.01.2020 passed by this Tribunal in O.A No. 606/2018.



Handwritten signature
 CHANDIGARH POLLUTION CONTROL COMMITTEE
 PARYAVARAN BHAVAN MAHETA RD
 SECTOR 19-B CHANDIGARH 160019



- ii. That at the outset the answering respondent would like to apprise this Hon'ble Tribunal that in terms of Rule 16 of the Solid Waste Management Rules, 2016 the CPCC is meeting its duties and obligations as envisaged under the Rules.
- iii. That at the outset the CPCC would like to inform this Hon'ble Tribunal that the Chandigarh Municipal Corporation (MC) has prepared its action plan in terms of the MSW Rules, 2016. Further, in terms of the orders passed by this Hon'ble Tribunal in OA 606/2018 the action plans have been, upon which the present short affidavit is based. A true copy of the latest action plan sent vide letter dated 26.07.2022 is annexed herewith as **ANNEXURE R-2**.
- iv. That before adverting to the contentions raised by the Petitioner it would be appropriate to submit a brief status report as intimated by the Municipal Corporation Chandigarh, which is as under :
- a) That in terms of the MSW Rules 2016, 100% door to door collection of garbage is being done in residential areas through compartmentalized vehicles. Waste is being collected in a segregated manner in four categories viz dry, wet, sanitary and domestic hazardous for which the vehicles collecting garbage have separate compartments. In the market areas, waste is being collected in




CHANDIGARH POLLUTION CONTROL COMMITTEE
PARVATIAN BHAWAN, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019

colour coded bins in three categories viz dry, wet and hazardous.

b) That in the city of Chandigarh around 550 to 600 MT of garbage is generated every day.

c) That the city of Chandigarh has 3 Material Recovery Facilities (MRF). The MRFs in Chandigarh are used for the purpose of collection, segregation and transfer stations for dry waste, wet waste, domestic hazardous waste and sanitary waste. The dry waste is segregated for recyclable materials. The wet waste and remaining dry waste goes to the processing plant.

d) The domestic hazardous waste (2 to 5 MT Per Day) is being collected through separate compartment in the garbage collection vehicles by the Municipal Corporation Chandigarh. That after collection of the domestic hazardous waste, it is deposited at the material recovery facilities, after which an entity by the name of Ramky Enviro Engineers Limited (REEL) will Lift, Treat & Dispose at their facility at village Nimbua, Punjab. That for this purpose a new agreement is to be signed on 30.07.2022.

e) That the collected sanitary waste (approx. 1 MT Per Day) deposited at the material recovery facilities is disposed of through sanitary waste

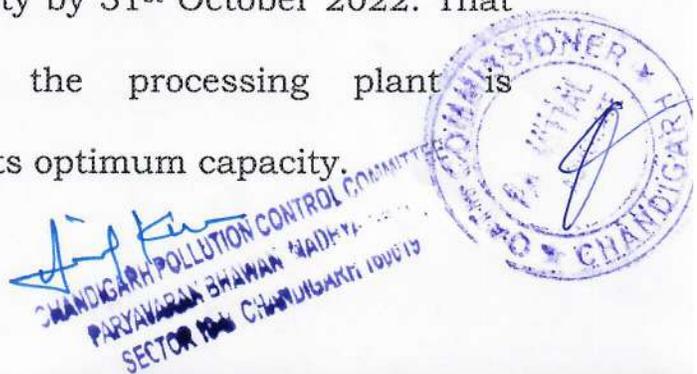


[Signature]
CHANDIGARH POLLUTION CONTROL COMMITTEE
PARVATI NAGAR SHANARA NAHITA WAZO,
SECTOR 19-B CHANDIGARH 160019

disposal machines. However, the said machinery is inadequate and it has been proposed to install incinerators as per guidelines of CPCB and relevant rules. As an interim measure the Chandigarh MC is in the process of signing an agreement with the authorized Bio-Medical Waste Treatment Facility of bio-medical waste in Chandigarh for which process is ongoing and will be tentatively completed by 30.07.2022.

v. **PROCESSING PLANT**

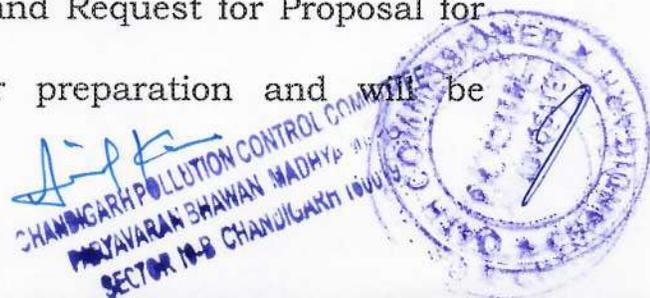
- a. That the existing processing plant in Chandigarh has a chequered history which was set up by JayPee Associates Pvt. Ltd. but eventually encountered many technical and financial difficulties, leading to the plant not working at its optimum capacity. That all failure to run the plant at its optimum capacity is directly attributable to the company JayPee Associates Pvt Ltd.
- b. That due to the failure of the JayPee Associates Pvt. Ltd. to keep the processing plant running, it was taken over by Chandigarh MC in July 2021. The endeavour of MC Chandigarh is to upgrade the existing processing plant and get it to work at its optimum capacity by 31st October 2022. That at the moment the processing plant is functioning below its optimum capacity.



c. That the processing facility at Chandigarh has 2 components. That the processing plant has a capacity of processing 500 MT of dry waste and 300 MT of wet waste. That as of now the part of the processing plant for Dry waste is not functional and is in the process of being upgraded. However, the part of the processing plant for wet waste having a capacity of wet waste is working and about 120-140 MT Per Day wet waste is being processed. The work of up gradation, operation and maintenance of both the above plants have been allotted and shall be completed by 31/10/2022. Thereafter, the plants shall be processing 200 MT Per Day of dry waste and 200 MT Per Day of wet waste. That apart from the aforementioned processing plant the city of Chandigarh has a Bio Methanation Plant with a capacity of 5 MT Per Day and is under repair and shall be completed by 30.07.2022.

vi. **NEW PROCESSING PLANT**

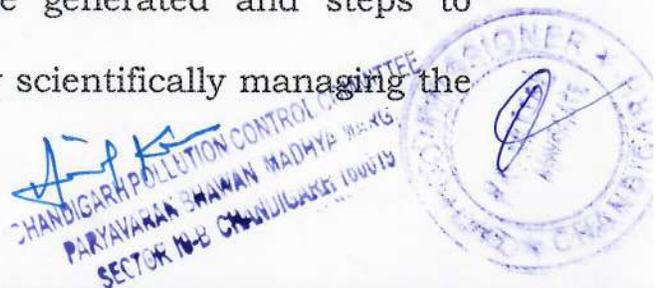
a. That MC Chandigarh has invited Expression of Interest for establishment of Integrated Solid Waste Processing & Management System in March 2022. Meetings were held with the interested agencies and Request for Proposal for the same is under preparation and will be



finalized in September, 2022. The integrated solid waste processing & management will be established by December 2024.

vii. **DUMPING GROUND**

- a) That the dumping ground at Chandigarh is situated in an area of 45 acres. That out of this 20 acres of land was used earlier, contains the legacy waste and is no longer in use for the purpose of dumping.
- b) 8.28 acres of the land has been developed as sanitary land fill site and is currently in use.
- c) The remaining land (16.72 acres) was capped and covered and a portion of which is being prepared for setting up the new sanitary landfill site along with Leachate Treatment Plant, Civil Work for which has been completed. The installation of mechanical equipment there is under process. It will be completed by 31.07. 2022.
- d) That in accordance to rule 16 of Solid Waste Management Rules 2016, Chandigarh Pollution Control Committee has granted authorization to Municipal Corporation Chandigarh for operation of solid waste disposal facility (landfill site) with the special condition that they will take action for treatment of leachate generated and steps to control landfill gas by scientifically managing the



waste dumped on the site. Further, Chandigarh Pollution Control Committee is periodically monitoring the prescribed environmental standards of the landfill site.

viii. **BIO-REMEDICATION OF LEGACY WASTE**

- a) That as of now work of Bio-Remediation of Legacy Waste dump of 5 Lakh MT situated in 20 acres is under process. That as of today 4.25 Lakh MT has been processed and will be completed by December 2022. 85% of the legacy waste stands processed by way of bio-remediation.
- b) That at this juncture it would be appropriate to mention that as stated above the bio-remediation of 20 acres of the old landfill site will be completed by December 2022 after which the site will be available for the new integrated Solid Waste Processing and Management System facility.
- c) That a proposal for Bio-Mining of 8 Lakh MT at current landfill site of 8.28 acres (where waste is being dumped) has been issued and the work will be completed by December 2025.

4. That the aforementioned is the status as reported by the Chandigarh MC but the answering respondent has been

[Handwritten Signature]
CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAVAN MADHYE VIL. TO
SECTOR 19-B CHANDIGARH 160019
[Official Seal]

keeping a strict vigil over the Chandigarh MC and has issued advisories to Chandigarh MC.

A true copy of the letter dated 02.06.2022 bearing MEMO no. 1605-A is annexed herewith as **ANNEXURE R-3**.

A true copy of the letter dated 02.06.2022 bearing MEMO no. 1605-B is annexed herewith as **ANNEXURE R-4**.

A true copy of the letter dated 02.06.2022 bearing MEMO no. 1605-C is annexed herewith as **ANNEXURE R-5**.

A true copy of the letter dated 09.06.2022 bearing MEMO no. 1764 is annexed herewith as **ANNEXURE R-6**.

A true copy of the letter dated 17.06.2022 bearing MEMO no. 1838 is annexed herewith as **ANNEXURE R-7**.

A true copy of the letter dated 17.06.2022 bearing MEMO no. 1839 is annexed herewith as **ANNEXURE R-8**.

5. That the aforementioned letters show that the answering respondent has been discharging its duties as envisaged under the MSW Rules.
6. That the applicant has raised an issue regarding numerous health problems being faced by the residents residing in an around the dumping site, whereas no such specific record is available with Chandigarh Pollution Control Committee.
7. That regarding the leachate collection channels of sanitary landfill site they are blocked and there is no provision of collection and treatment of the Leachate. As informed by Municipal Corporation, Chandigarh, the work of establishment of new sanitary landfill along with Leachate


CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAVAN, MAHAKA 150015,
SECTOR 39-E CHANDIGARH 160014


CHANDIGARH POLLUTION CONTROL COMMITTEE
SECTOR 39-E CHANDIGARH

Treatment Plant (LTP) has been started. The machinery of LTP (for existing and new landfill site) has arrived and will be installed by 31.07.2022.

- 8. That regarding the issue of fires at the dump site the answering respondents issued letters to MC Chandigarh about managing the fires to take preventive measures and not cause distress to the inhabitants. Further, the MC Chandigarh has apprised the answering respondents that in order to manage the fires at the dumping ground fire tenders are available 24X7 for preventive measures.

A true copy of the letter dated 24.02.2022 by CPCC to M.C. Chandigarh is annexed herewith as **ANNEXURE R-9**.

A true copy of the letter dated 01.04.2021 by CPCC to M.C. Chandigarh is annexed herewith as **ANNEXURE R-10**.

A true copy of the letter dated 09.04.2021 by M.C. Chandigarh to CPCC is annexed herewith as **ANNEXURE R-11**.

A true copy of the letter dated 18.05.2022 by CPCC to M.C. Chandigarh is annexed herewith as **ANNEXURE R-12**.

- 9. That in view of above submission, it is prayed here that the submission made above may kindly be taken on record and suitable order may be passed in the matter. The answering respondent also prays for the indulgence of this Hon'ble Court in granting them the liberty of reserving their right for filing an additional reply, if required.

[Handwritten Signature]
 CHANDIGARH POLLUTION CONTROL COMMITTEE
 PARYAMAN SHAWAN MADHYA
 SECTOR 19B CHANDIGARH INDIA



Anil Kumar
Junior Scientific Assistant
Chandigarh Pollution Control Committee

CHANDIGARH POLLUTION CONTROL COMMITTEE
PARIVARAN BHAWAN, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019

VERIFICATION:

I, Anil Kumar the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

Verified at _____ on this _____ day of July 2022.



Anil Kumar
Junior Scientific Assistant
Chandigarh Pollution Control Committee

CHANDIGARH POLLUTION CONTROL COMMITTEE
PARIVARAN BHAWAN, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019

THROUGH COUNSEL


(Shubham Bhalla)

Advocate for the Respondent No 2
206 C K Daphtary Chamber
Supreme Court of India
Tilak Lane, New Delhi-110001
Email: -shubhambhalla@hotmail.com
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PLACE: CHANDIGARH
DATE: 26.07.2022

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Serial No. 758



26 JUL 2022



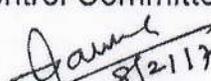
MINUTES OF 64th MEETING OF CHANDIGARH POLLUTION CONTROL COMMITTEE HELD ON 08.02.2017 AT 11.30 A.M. UNDER THE CHAIRMANSHIP OF SH. ANURAG AGARWAL, IAS, CHAIRMAN, CHANDIGARH POLLUTION CONTROL COMMITTEE.

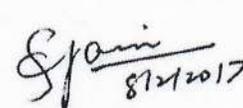
ITEM NO. I: LODGING OF COMPLAINTS IN THE COURTS FOR PURSUING THE CASES OF VIOLATION UNDER THE DIFFERENT PROVISIONS OF WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974, AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 & ENVIRONMENT (PROTECTION) ACT, 1986 - COGNIZANCE OF OFFENCES REG.

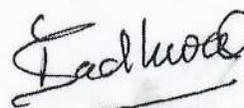
Member Secretary informed that as per the decision taken in the CPCC in its 18th meeting dated 23.10.1996 CPCC has authorized Chairman and member Secretary to lodge a complaint for prosecution under various provisions of Water Act (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and Environment (Protection) act, 1986. Member Secretary informed that since large no of cases (about 120 and above) are to be filed in the court of Law mostly for violation of starting the unit without obtaining prior consent of CPCC and if Member Secretary will have to attend all the cases then it will be difficult to run the office. Member Secretary requested to authorize Sh. Anil Kumar, Jr. Scientific Assistant, CPCC and Sh. Ricky Jain, Legal Assistant, CPCC, to file complaint, affidavits, documents and to depose w.r.t. Court Cases on behalf of Chandigarh Pollution Control Committee

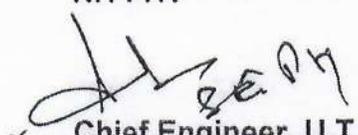
On the request of member secretary, the General Body of Chandigarh Pollution Control Committee hereby authorises Sh. Anil Kumar, Jr. Scientific Asstt, CPCC and Ms. Sujata Jaswal, Jr. Scientific Asstt, CPCC, to file complaint, affidavits, documents and to depose w.r.t. Court Cases on behalf of Chandigarh Pollution Control Committee and as authorized by Chairman, CPCC from time to time.

Anyone of the above mentioned officials can file the complaint, affidavits, documents and to depose w.r.t. Court Cases on behalf of Chandigarh Pollution Control Committee.


Dr. Sanjay Sharma,
Professor,
Deptt. of Civil Engg,
NITTR


Dr. S.C. Jain, Former
Dean & Chairman, Deptt.
Chemical Engg,
Panjab University

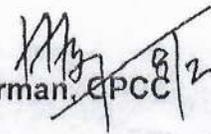

Scientist 'SE',
Deptt. of Environment,
Chd. Admn.


Chief Engineer, U.T.,
Chandigarh


Secretary, Indian Medical
Association, Chandigarh
Chapter


Member Secretary,
CPCC


Vice-Chairman, CPCC
CPCC


Chairman, CPCC


CHANDIGARH POLLUTION CONTROL COMMITTEE
PANCHAYAT BHAWAN MADHYA BHAG,
SECTOR 134 CHANDIGARH (INDIA)

From -

The Executive Engineer,
M C P H Division No. 4,
Chandigarh

To

The Member Secretary,
Chandigarh Pollution Control Committee,
Chandigarh

No. 4541-42

Dt. 26/7/2022

Subject: 24th Meeting w.r.t. the directions issued by the Hon'ble National Green Tribunal in O.A. No.606/2018 - regarding.

Reference: Your office E-mail dated 28.06.2002

The minutes of the 24th meeting held under the chairmanship of Worthy Adviser to Administrator, Chandigarh has been received from Chandigarh Pollution Control Committee. The action plan is required for preparing detailed report to be presented by Worthy Adviser to Administrator of Chandigarh before Hon'ble NGT on 26.07.2022 at 10.30 AM through Video Conferencing. The action plan on the works comes under the Jurisdiction of Municipal Corporation Chandigarh has been prepared and placed below:-

Sr. No.	Points	Action Plan/ Status report
1.	Door to door collection and transportation of segregated waste.	100% door to door collection of garbage is being done in residential areas through compartmentalized vehicles. Waste is being collected in a segregated manner in four categories viz dry, wet, sanitary and domestic hazardous. In the market areas, waste is being collected in colour coded bins in three categories viz dry, wet and hazardous.
2.	Collection and disposal of domestic hazardous waste.	The domestic hazardous waste is being collected through separate compartment in the garbage collection vehicles. An agreement for Lifting, Treatment & Disposal of domestic hazardous waste (DHW) with Ramky Enviro Engineers Limited (REEL), now known as re-sustainability Limited shall be signed by 30.07.2022.
3.	Collection and disposal of sanitary waste.	The sanitary waste is being collected in segregated manner and is being disposed at 03 Nos. MRF centers through sanitary waste disposal machines. However, the said machinery is inadequate it has been proposed to install incinerators as per guidelines of CPCB/CPCC and relevant rules. As an interim measure MC is in the process of signing an agreement with the authorized processor of bio-medical waste in Chandigarh and the same shall be done by 30.07.2022.

[Signature]
CHANDIGARH POLLUTION CONTROL COMMITTEE
PARVATI BHAWAN, Mohla
SECTOR 19B CHANDIGARH

4.	Current processing and disposal of collected municipal solid waste including functioning of Bio-methanation Plant at Industrial Area, Phase-I.	<p>The existing processing plant is functioning below its optimum capacity. About 120-140 metric ton per day wet waste is being processed at the wet waste processing facility. The work of repair of 5TPD Bio-methanation Plant in Industrial Area is in progress and shall be completed by 30.07.2022. The current available facility for processing of dry and wet waste is as under:-</p> <ul style="list-style-type: none"> i. The wet waste plant has a rated capacity of 300 TPD. However, it is processing 120-140 TPD. ii. The dry waste plant of rated capacity 500TPD is non-functional. <p>The work of up-gradation, operation and maintenance of both the above plants have been allotted on 15.07.2022 and shall be completed by 31/10/2022. Thereafter, the plants shall be processing 200 TPD of dry waste and 200 TPD of wet waste.</p>
5.	Status of establishment of "Integrated Solid Waste Processing & Management System".	<p>The Expression of Interest for establishment of Integrated Solid Waste Processing & Management System in city was invited in March 2022. Online meeting was held with the interested agencies to know their view points. Now RFP for the same is under preparation and will be finalized in September, 2022. The integrated solid waste processing & management will be established by December 2024.</p>
6.	Bio-remediation of legacy waste	<ul style="list-style-type: none"> • The work Bio-Remediation of Legacy Waste dump of 4.25 Lakh Metric ton out of 5 lakh metric ton under Chandigarh Smart City has been processed and will be completed by December 2022. • The RFP for bio-mining of another legacy waste dump of 8 lakh metric ton has been issued and the work will be completed by December 2025.
7.	Establishment of new sanitary landfill site along with Leachate Treatment Plant.	<p>The construction of new SLF i.e.civil work for installation of LTP has been completed. The installation of mechanical equipment is under process. It will be completed by 31.07.2022.</p>
8.	Plugging of waste water discharge points for Sukhna choe. Faidan Choe and Patiala ki raochoe.	<p>Sukhna Choe :-</p> <ul style="list-style-type: none"> • The discharge of sewage from Dhaka colony is temporarily plugged and diverted to Sewage Treatment Plant at Raipur Khurd. The sewage network will be laid by 31.12.2022 which divert the sewage to STP as a permanent solution. • The discharge of sewage at village Hallomajra and Kishangarh in Sukhna Choe has been plugged.

		<p>Patiala Ki Rao :-</p> <ul style="list-style-type: none"> The notices to 135 residents of Village Khuda Lahora, Khudda Jassu have been issued to rectify their internal sewage Network to stop the flow of waste water in to Choe. 93 Residents have rectified their internal sewerage network. The water connection of 17 residents have disconnected. The other residents are rectifying their internal sewerage network. 90% volume of flow of waste water to Choe has been reduced. The flow of waste water will be completely plugged by 31.08.2022. <p>Faidan Choe:-</p> <p>It is informed that all the land along the Faidan choe is private land. This area is intermingled with area of Jagatpura Village of Punjab. The notices to 198 residents village faidan has been issued to stop the flow of sewage into Faida Choe from their premises. The notices to other residents are also being issued. The duration of water supply hours to the area has also been curtailed to 8 hours in a day. The report of demarcation of village Faidan is still awaited as the survey has already been conducted jointly by Punjab and Chandigarh officials. Once the report received, the further action to pump the sewage of area to STP shall be taken.</p>										
9.	Up gradation of existing STPs.	<p>The work up-gradation of existing 5 STPs is in progress and will be completed as per dates given below: -</p> <table border="0"> <tr> <td>1. STP Diggian</td> <td>28.02.2023</td> </tr> <tr> <td>2. STP 3BRD</td> <td>31.01.2023</td> </tr> <tr> <td>3. STP Dhanas</td> <td>31.01.2023</td> </tr> <tr> <td>4. STP Raipur Khurd</td> <td>31.01.2023</td> </tr> <tr> <td>5. STP Raipur Kalan</td> <td>31.01.2023</td> </tr> </table>	1. STP Diggian	28.02.2023	2. STP 3BRD	31.01.2023	3. STP Dhanas	31.01.2023	4. STP Raipur Khurd	31.01.2023	5. STP Raipur Kalan	31.01.2023
1. STP Diggian	28.02.2023											
2. STP 3BRD	31.01.2023											
3. STP Dhanas	31.01.2023											
4. STP Raipur Khurd	31.01.2023											
5. STP Raipur Kalan	31.01.2023											
10.	Restoration of water bodies.	<p>The work on restoration of 3 water bodies at Village Kaimbwala, Sarangpur and Khudda Alisher is in progress and shall be completed by 30.08.2022.</p>										

This is for your kind information and further necessary action please.

DA/-

o/c

 Executive Engineer,
 M.C.P.H. Division No.4,
 Chandigarh
 Dated:

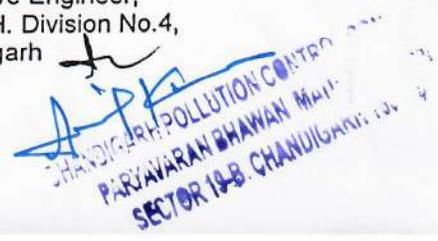
Endst. No.

Copy of the above is forwarded to the Superintending Engineer, M.C.P.H. Circle, Chandigarh for kind information please.

DA/-

o/c

 Executive Engineer,
 M.C.P.H. Division No.4,
 Chandigarh


 CHANDIGARH POLLUTION CONTROL BOARD
 PARVATIAN BHAWAN
 SECTOR 19-B, CHANDIGARH



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh -160019

CPCC/2022/ 1605-A

Dated: 02/06/22

To

The Commissioner,
Municipal Corporation,
Chandigarh.

Sub: Proper management of municipal solid waste at Material Recovery Facilities – Reg.

Respected Madam,

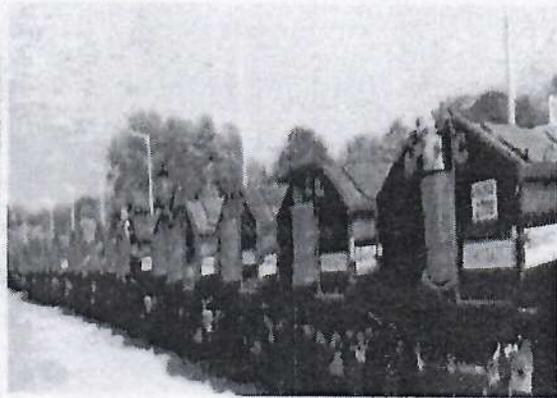
This is in regard to the implementation of the Municipal Solid Waste (MSW) Management Rules, 2016 wherein following gaps have been observed w.r.t. the management of collected municipal solid waste at Material Recovery Facilities established by Municipal Corporation Chandigarh at 3 BRD; Industrial Area, Phase – I and Dadumajra. The field inspection pictures are attached for reference.

1. There is no arrangement regarding management of domestic hazardous waste.
2. Mini incinerators or sanitary waste disposal machines have been found to be installed for disposal of sanitary waste at 02 MRF viz. Industrial Area, Phase - I and 3BRD. However, there is no arrangement for controlling emissions from these machines. Also, these machines have been installed without prior consent from CPCC.

In this regard, Municipal Corporation, Chandigarh is advised to take note of the following.

1. The domestic hazardous waste is required managed properly and sent to Treatment Storage Disposal Facility (TSDF) at the earliest.
2. Regarding management of sanitary waste; as per the directions of Hon'ble NGT in O.A. No. 237/ 2020 following options other than mini incinerator can be explored:
 - Stand alone incinerator with proper Air Pollution Control Device (APCD) can be installed at one designated location.
 - Collected sanitary waste can be disposed through Biomedical Waste Treatment and Disposal Facility (BWTF) at Industrial Area – I.

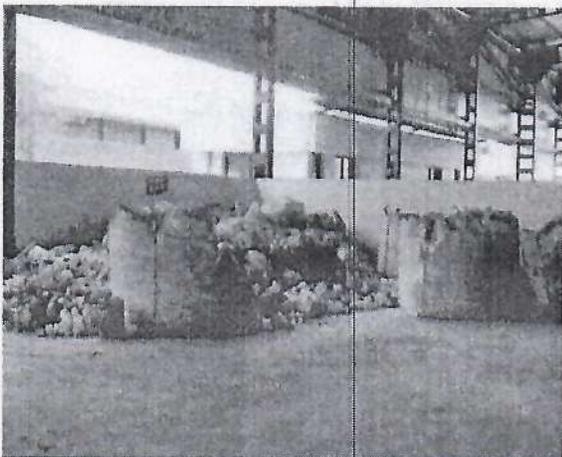
MATERIAL RECOVERY FACILITY (MRF)



Mini incinerator for disposal of sanitary waste



Segregation of dry waste and domestic hazardous waste



[Signature]
CHANDIGARH POLLUTION CONTROL COMMITTEE
PRAJAPATI BHAWAN, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh-160019

Dated: 02/06/22

CPCC/2022/ 1605-B,

To

The Commissioner,
Municipal Corporation,
Chandigarh.

Sub: Management of sanitary landfill site – reg.

Respected Madam,

This is in reference to the implementation of the Municipal Solid Waste (MSW) Management Rules, 2016 wherein following gaps have been observed w.r.t. the management of the sanitary landfill (SLF) site at which current dumping is being done. The field inspection pictures are also attached for reference.

1. Almost entire municipal solid waste (around 500 MT) consisting of dry waste, mandi waste, horticulture waste and rejects from the composting unit of the MSW processing plant is daily dumped onto the SLF.
2. The waste dumped is not scientifically managed.
3. Gas vents and leachate collection channels of the SLF are blocked. Large quantity of leachate is present in the SLF and there is no provision of collection and treatment of the same.

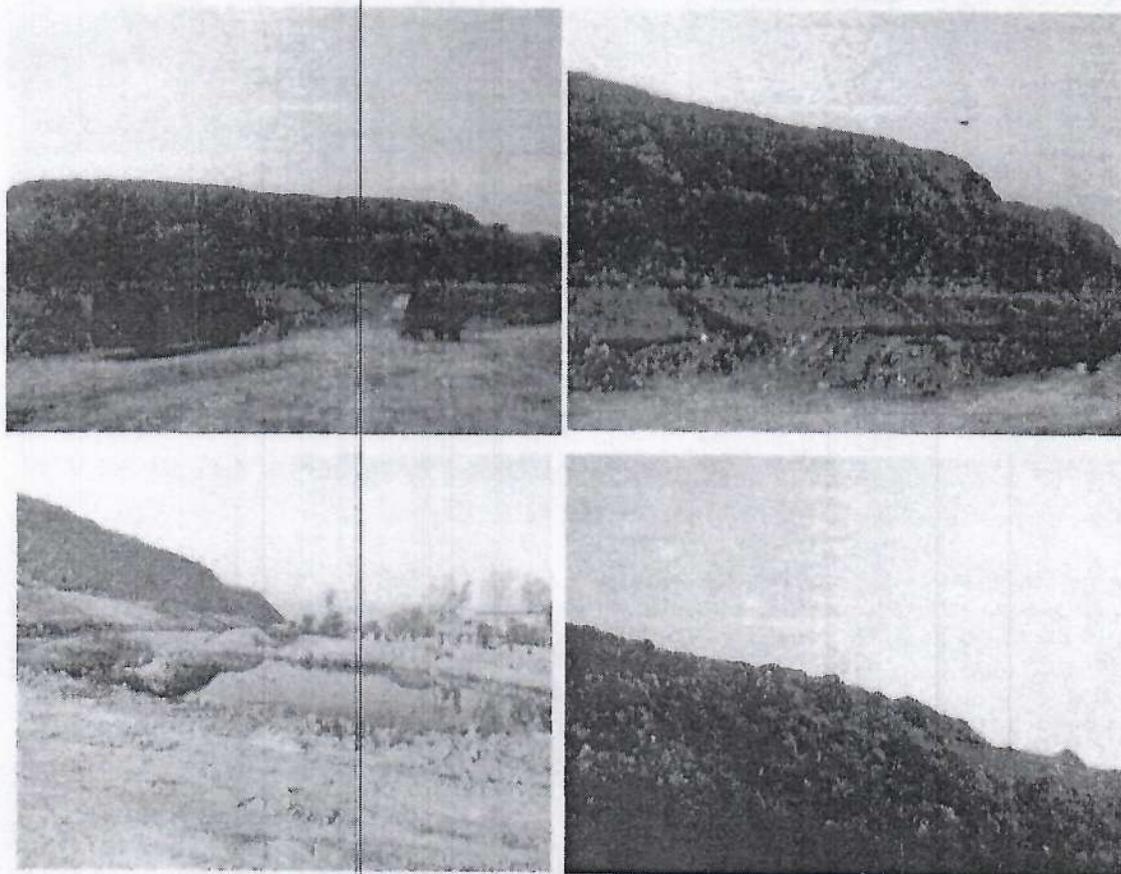
In this regard, Municipal Corporation, Chandigarh is advised to take preventive measures for short-term and long-term management of sanitary landfill site.

1. Ensure that SLF is preferably used only for depositing of inert waste and rejects. Considering present scenario, a management plan to remediate unprocessed waste sent to SLF during the period of non-operation of the MSW plant to be prepared and accordingly action to be taken.
2. Scientific management by way of soil capping at the top of the landfill cell along with compaction should be done at the end of each working day. Inert debris or C&D waste material after proper grinding can also be used in place of soil.
3. Provide a buffer zone around landfill site through plantation so as to prevent and control pollution.
4. Ensure that SLF is subjected to bio-stabilisation. Every effort should be made to prevent generation of leachate and Methane.
5. Implement proper provision for collection and treatment of leachate generated so as to prevent pollution of ground water and nearby flowing Patiala ki rao

Phone : 0172-2700149, EPABX : 0172-2700311, E - mail : cpcc-chd@nic.in

CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAWAN MADHYA MARG
SECTOR 19-B, CHANDIGARH 160019

CURRENT SANITARY LANDFILL SITE



[Handwritten Signature]
CHANDIGARH POLLUTION CONTROL COMMITTEE
PARIWARAN BHAWAN MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh-160019

CPCC/2022/ 1605-C,

Dated: 02/06/22

To

The Commissioner,
Municipal Corporation,
Chandigarh.

Sub: Compliance of Hon'ble NGT orders w.r.t. management of Municipal Solid Waste in U.T. Chandigarh – reg.

Respected Madam,

This is in reference to the orders of Hon'ble NGT dated 10.01.2020 in matter of "Compliance of Municipal Solid Waste Management Rules, 2016" (O.A. No. 606/2018) wherein compliance with respect to rule no. 22 of Solid Waste Management Rules, 2016 was required to be done in time bound manner. In case of non-compliance, the given directions are reproduced as below:

".... Any failure will result in liability of local body (Municipal Corporation) to pay compensation at the rate of Rs. 10 lakh per month from 01.04.2020 till compliance....."

In view of the management of municipal solid waste in Chandigarh, following observations have been made:

- The RDF unit of the MSW processing plant is not operational and entire dry waste is dumped onto the landfill site.
- The compost unit has some technical and operational deficiencies. There is substantial non-biodegradable material which is unsuitable for composting. Leachate was found accumulated in the windrows area. Further there was no provision for covering/ shed in the windrows area of the compost which will eventually affect the compost production during rainy season.
- There is huge quantity of unprocessed material lying in the plant premises which will result in accumulation of leachate/water logging during rainy season and will pose health issues.

Hence, in view of the above, you are requested to take corrective measures to rectify the above mentioned issues at the earliest and submit compliance report along with a time bound action plan w.r.t. management of municipal solid waste of U.T. Chandigarh within a weeks' time.

Yours' Sincerely

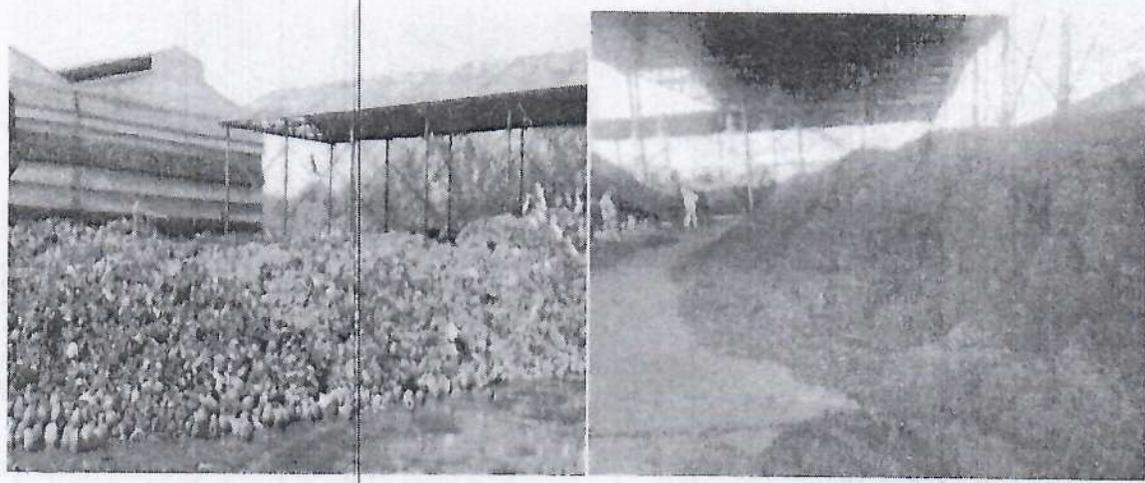
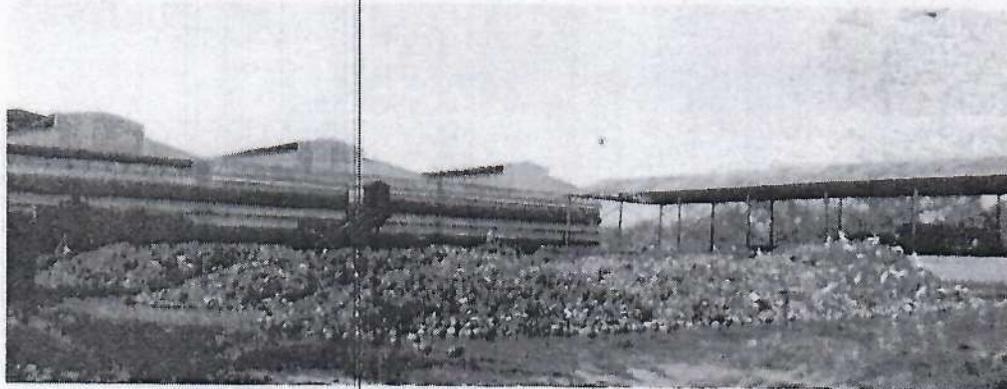
Arulrajan P. IFS
Member Secretary

Phone : 0172-2700149, EPABX : 0172-2700311, E - mail : cpcc-chd@nic.in

CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAWAN, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019

MSW PROCESSING PLANT

COMPOST UNIT



[Handwritten Signature]
CHANDIGARH POLLUTION CONTROL COMMITTEE
PRAKASHAN BHAVAN, MADHYA MARG,
SECTOR 14B, CHANDIGARH 160019



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh-160019

O/C (B.H)

CPCC/2022/1764

Dated: 09/06/22

To

The Commissioner,
Municipal Corporation,
Chandigarh.

Sub: 24th meeting w.r.t. the directions issued by Hon'ble National Green Tribunal in O.A. No. 606/ 2018 – reg.

Respected Madam,

This is in reference to the discussion held during the above mentioned meeting under the chairmanship of worthy Adviser to the Administrator on 07.06.2022 wherein Municipal Corporation Chandigarh was advised to submit an action plan along with timelines on every aspect of municipal solid waste management and sewage management in U.T. Chandigarh. The action plan is required for preparing detailed report to be presented by worthy Adviser to the Administrator of Chandigarh before Hon'ble NGT on 26.07.2022 at 10:30 AM through Video Conferencing.

In view of the above, you are requested to submit time bound action plan w.r.t. management of municipal solid waste and sewage of U.T. Chandigarh covering the following points.

- Door to door collection and transportation of segregated waste
- Collection and disposal of domestic hazardous waste
- Collection and disposal of sanitary waste
- Current processing and disposal of collected municipal solid waste including functioning of Bio-methanation Plant at Industrial Area, Phase – I
- Status of establishment of “Integrated Solid Waste Processing & Management System”
- Bio-remediation of legacy waste
- Establishment of new sanitary landfill site along with Leachate Treatment Plant
- Plugging of waste water discharge points for Sukhna choe, Faidan choe and Patiala ki rao choe



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhaya Marg, Sector 19-B, Chandigarh- 160019

o/c(B.H)

REMINDER - I

CPCC/2022/1838

Dated: 17/06/22

To

The Commissioner,
Municipal Corporation,
Chandigarh.

Sub: Management of sanitary landfill site – reg.

Respected Madam,

This is in reference to the implementation of the Municipal Solid Waste (MSW) Management Rules, 2016 wherein following gaps have been observed w.r.t. the management of the sanitary landfill (SLF) site at which current dumping is being done.

1. Almost entire municipal solid waste (around 500 MT) consisting of dry waste, mandi waste, horticulture waste and rejects from the composting unit of the MSW processing plant is daily dumped onto the SLF.
2. The waste dumped is not scientifically managed.
3. Gas vents and leachate collection channels of the SLF are blocked. Large quantity of leachate is present in the SLF and there is no provision of collection and treatment of the same.

In this regard, Municipal Corporation, Chandigarh is advised to take preventive measures for short-term and long-term management of sanitary landfill site.

1. Ensure that SLF is preferably used only for depositing of inert waste and rejects. Considering present scenario, a management plan to remediate unprocessed waste sent to SLF during the period of non-operation of the MSW plant to be prepared and accordingly action to be taken.
2. Scientific management by way of soil capping at the top of the landfill cell along with compaction should to be done at the end of each working day. Inert debris or C&D waste material after proper grinding can also be used in place of soil.
3. Provide a buffer zone around landfill site through plantation so as to prevent and control pollution.
4. Ensure that SLF is subjected to bio-stabilisation. Every effort should be made to prevent generation of leachate and Methane.
5. Implement proper provision for collection and treatment of leachate generated so as to prevent pollution of ground water and nearby flowing Patiala ki rao



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh- 160019

ANNEXURE R-8
REMINDER - I

Dated: 17/06/22

CPCC/2022/1839

To

The Commissioner,
Municipal Corporation,
Chandigarh.

Sub: 24th meeting w.r.t. the directions issued by Hon'ble National Green Tribunal in O.A. No. 606/ 2018 – reg.

Respected Madam,

This is in reference to the discussion held during the above mentioned meeting under the chairmanship of worthy Adviser to the Administrator on 07.06.2022 wherein Municipal Corporation Chandigarh was advised to submit an action plan along with timelines on every aspect of municipal solid waste management and sewage management in U.T. Chandigarh. The action plan is required for preparing detailed report to be presented by worthy Adviser to the Administrator of Chandigarh before Hon'ble NGT on 26.07.2022 at 10:30 AM through Video Conferencing.

In view of the above, you are requested to submit time bound action plan w.r.t. management of municipal solid waste and sewage of U.T. Chandigarh covering the following points.

- Door to door collection and transportation of segregated waste
- Collection and disposal of domestic hazardous waste
- Collection and disposal of sanitary waste
- Current processing and disposal of collected municipal solid waste including functioning of Bio-methanation Plant at Industrial Area, Phase – I
- Status of establishment of "Integrated Solid Waste Processing & Management System"
- Bio-remediation of legacy waste
- Establishment of new sanitary landfill site along with Leachate Treatment Plant

Phone : 0172-2700149, EPABX : 0172-2700311, e-mail : cpcc-chd@nic.in

[Signature]
CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAWAN, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh-160019

182

ANNEXURE R-9 (25)

CPCCC/2021/ 6895

Dated: 24/02/2021

To

The Commissioner,
Municipal Corporation,
Chandigarh.

Sub: Air Pollution due to fire at Dumping ground, Dadumajra, Chandigarh - reg.

....

It is submitted that from the newspaper it has come to our knowledge that there was major fire breakdown on dated 22.02.2021 at dumping ground, Dadumajra, Chandigarh. During inspection of dumping ground, Dadumajra, Chandigarh on 23.02.2021 by the officers of CPCC, it was found that fire fumes were still present there.

In this regard, it is informed that dumping ground is always prone to fire because of release of Methane Gas from the dumped Municipal Solid Waste. Hence, it is very important that all precautions should be taken to avoid such happening as it leads to major Air Pollution resulting in severe cases of Asthma, Bronchitis etc. Also, use of water for controlling fire may add to the existing problem of leachate in the dumping ground. You are therefore requested to take all necessary precautions to avoid such mishappening in future. You are also requested to submit Accident Reporting in prescribed Form VI of Solid Waste Management Rules, 2016 along with Action Taken Report to CPCC at the earliest for further necessary action.

(Debendra Dalai, IFS)
Member Secretary

2
o/c

Phone : 0172-2700149, EPABX : 0172-2700311, E - mail : cpcc-chd@nic.in

CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAWAN MADHYA MARG,
SECTOR 19-B CHANDIGARH 160019



Chandigarh Pollution Control Committee

Parvataran Bhawan, Madhya Marg, Sector 19-B, Chandigarh-160019

OIC (B.H)

26

ANNEXURE R-10

Dated: 01/04/2021

CPCC/2021/ 25

To

The Commissioner,
Municipal Corporation,
Chandigarh.

Sub: Air Pollution due to fire at Dumping ground, Dadumajra, Chandigarh - reg.

.....

It has come to the knowledge of this office that there was huge fire breakdown on dated 31.03.2021 at dumping ground and at MSW Processing Plant, Dadumajra, Chandigarh. The sites were inspected by the officers of CPCC alongwith Chief Inspector of MCC and it was found that all the gas vents at the sanitary landfill site have been blocked and due to release of Methane Gas from the dumped Municipal Solid Waste catches fire.

In this regard, it is very important that all precautions should be taken to avoid such happening as it leads to major Air Pollution problem in the surrounding areas. Earlier a letter was issued to you vide letter no. CPCC/2021/6895 dated 24.02.2021, but till date no reply has been received from your side.

You are, therefore, requested to submit Accident Report in prescribed Form VI of both the incidents of Solid Waste Management Rules, 2016 along with Action Taken Report to CPCC at the earliest. You are also requested to take all necessary precautions so as to avoid any delay in controlling such mishappening in future.


(Debendra Dalai, IFS)
Member Secretary

&

OIC

Phone : 0172-2700149, EPABX : 0172-2700311, E - mail : cpcc-chd@nic.in


CHANDIGARH MUNICIPAL CORPORATION
PARVATARAN BHAWAN, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019

MUNICIPAL CORPORATION CHANDIGARH
(Medical officer of Health)



To

The Member Secretary,
Chandigarh Pollution Control Committee,
Sector 19-B, Chandigarh.

Memo No. MOH/SS/141(1)/2021/ 3512
Dated, Chandigarh: 9/4/21

Subject: Air Pollution due to fire at Dumping Ground, Dadumajra, Chandigarh - regarding.

Reference your letter no.CPCC/2021/6895 dated 24.02.2021 on the subject cited above.

The Accident Reporting in prescribed Form VI of Solid Waste Management Rules, 2016 along with Action Taken Report is as under:-

S.No.	Points	Reply
1.	Date and time of accident	Date: 21.02.2021 Time: 04:30 PM
2.	Sequence of events leading to accident	There was a light fire because of methane gas (CH ₄) and its became into major fire within 15 minutes because of speedy air at Dumping Ground.
3.	The waste involved in accident	MSW
4.	Assessment of the effects of the accidents on human health and the environment.	Air pollution and Breathing problem.
5.	Emergency measures taken	Called the emergency number 112 for fire vehicle.
6.	Steps taken to alleviate the effects of accidents.	i. Total 15 tippers deputed for covering soil at Dumping Ground. ii. Total 2834.930 MT soil covered on accidental area at Dumping Ground.
7.	Steps taken to prevent the recurrence of such an accident.	1. Mostly MSW being continue covered by soil time to time. 2. Deputed a water tanker on regular basis to prevent the recurrence of such an accident.

This is for your information and necessary action please.

For
Medical Officer of Health,
Commissioner,
Municipal Corporation,
Chandigarh.

M.S. 13/4
AEEC/13/4
13/04/21

CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAWAN MADHYA WARG,
SECTOR 19-B CHANDIGARH 160019



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh-160019

o/c (B.H)

28

ANNEXURE R-12

CPCC/2022/1051

Dated: 18/05/22

To

The Commissioner,
Municipal Corporation,
Chandigarh.

Sub: Fire incident at landfill site, Dadumajra, Chandigarh - reg.

Respected Mam,

This is with respect to the fire outbreak on the landfill site, Dadumajra, Chandigarh that took place on 06.04.2022. The incident released smoke which might have added to the pollution level in Chandigarh micro climate.

CHANDIGARH

It is to mention that landfill site is a place which is always prone to fire because of release of inflammable gases from the dumped Municipal Solid Waste. So, as per the Municipal Solid Waste Rules, 2016; the landfill should be covered at the end of each working day with minimum 10 cm of soil, inert debris or construction material. Earlier also i.e. in April 2017/ October 2020/ February 2021, similar kind of fire incidents took place in landfill site, Dadumajra. This shows that the effective management of dumping site as per the Solid Waste Management (SWM) Rules, 2016 is not being followed by Municipal Corporation, Chandigarh.

In this connection, you are advised to follow the SWM Rules 2016 and other guidelines issued by the authorities time to time. Also, monitoring of the landfill site should be done on daily basis and vulnerable sites may be identified. Further, it is requested that a report may be submitted on precautionary measures taken by MCC to prevent such fire incidents in future. Any such kind of incident should be avoided at any cost and if happened should be timely reported to CPCC along with the action taken report.

Yours sincerely,

(Arulrajan P., IFS)
Member Secretary

o/c

Phone : 0172-2700149, EPABX : 0172-2700311, E - mail : cpcc-chd@nic.in

CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAWAN MADHYA MARG,
SECTOR 19-B CHANDIGARH 160019